

"Kashmir Tourists"

421. **Shri P. C. Borooah:** Will the Minister of Transport and Communications be pleased to State—

(a) the number of Indian and foreign tourists who visited Kashmir in 1959 till the 31st August, 1959, and

(b) the facilities extended to them?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) 3,248 Indian and 1,011 Foreigners, visited Kashmir during the period January to April 30th 1959. Information from May to 31st August 1959 is not yet available.

(b) A statement is laid on the Table [See Appendix I, annexure No 75]

CORRECTION TO THE ANSWER TO UNSTARRED QUESTION No 1884 DATED 17-12-1958

The Deputy Minister of Railways (Shri Shah Nawar Khan): I beg to lay a statement correcting the reply to Unstarred question No 1884 dated 17-12-1958 on the Table of the House

STATEMENT

The answer to part (b) of the question would now be as under—

All the nine stations on the section will be provided with rudimentary locking.

12 hrs.

MOTIONS FOR ADJOURNMENT

ARREST OF SCHEDULED CASTES AND SCHEDULED TRIBES PERSONS IN WEST KHANDESH

Shrimati Benu Chakravartty (Basirhat): May I ask, Sir, as to what has happened to my adjournment motion about the situation in Pondicherry?

Mr Speaker: Before that there is another motion, No 37 notice of which was given by Shri Gaikwad and other hon Members regarding the arrest of about more than 2000 Scheduled Castes and Scheduled Tribes and other Backward Classes

agriculturists in West Khandesh, East Khandesh and Nasik Districts of Bombay State during the last three or four days, who in accordance with the recommendation of the Planning Commission as regards reclamation and distribution of Government waste lands have brought under cultivation such lands. This is purely a matter of law and order, but inasmuch as it refers to Scheduled Castes and Scheduled Tribes I thought I will pass it on to the hon Home Minister. Has he got any information regarding this matter?

The Minister of State in the Ministry of Home Affairs (Shri Datar): We have called for some information.

Shri B. K. Gaikwad (Nasik): May I say a few words?

Mr Speaker: No. Let him give the full information to the hon Home Minister.

Shri Datar: Without prejudice to this objection that you have referred to we have called for information which I might privately supply to him but not on the floor of the House because it may create a bad precedent (*Interruption*).

Mr Speaker: We are all interested in every subject that concerns the legislatures of the States. We are all interested because we are all citizens of India. But those questions have to be asked in those State legislatures. If any hon Member wants any information I will ask him to contact the hon Home Minister. He is willing to make enquiries. Beyond that we cannot do and convert this House into a State legislature. I therefore withhold my consent to this adjournment motion.

Now, the next adjournment motion.

Shri B. K. Gaikwad: I have not followed what the hon Home Minister has said.

Mr Speaker: The hon Minister has said that he will get the information.